

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**A.No. 120 of 2016 &  
I.A. No. 272 of 2016**

**Dated : 4<sup>th</sup> July, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Kamachi Sponge & Power Corporation Ltd.**

**.... Appellant (s)**

**Versus**

**Tamil Nadu Generation and Distribution Corporation Ltd.  
& Anr.**

**.... Respondent (s)**

**Counsel for the Appellant(s) : Mr. N.L. Rajah, Sr. Adv.  
Mr. Nishtha Khurana**

**ORDER**

Issue notice to the Respondents returnable on 21.07.2016. Dasti, in addition, is permitted.

List the matter on **21.07.2016.**

**(I.J. Kapoor)  
Technical Member  
ts/mk**

**(Justice Ranjana P. Desai)  
Chairperson**